to re-enact the whole Act is in progress. It will be possible to take further necessary action to evict the unauthorised occupants after the Act is re-enacted.

Environment Studies before issue licences to Zuari Agri Chemical and C. I. B. A. Pesticides

3928. SHRI ERASMO DE SEQUEIRA : Will the Minister of PETROLEUM AND CHEMICAL be pleased to state :

(a) whether any environmental studies were required from Zuari Agro Chemicals on the shores near Mormugao or CIBA Pesticides on the banks of the Mandovi river, before industrial licences were granted to these establishments; and

(b) if so, the effluents from these plants allowed to be discharged into the sea and the river, and the quantity and strength of the effluents that each will be discharging?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) No, Sir.

(b) Does not arise.

New Central Government Colonies in States

3929. SHRI VAYALAR RAVI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of new Central Government colonies set up in different States for provision of better facilities and assistance to the Central Government employees; and

(b) how far Government have been able to meet the requirement ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) About 38 new colonies have been set up all over the country in the past 10 years or 80.

(b) The overall percentage of satisfac-

tion in the general pool at different places is as under :--

Name of the State/ Union territory.	Percentage of satisfaction.
1. Delhi.	41.3
2. West Bengal (Calcutta)	7.56
3. Maharashtra	
(i) Bombay	10.64
(ii) Nagpur.	34.00
4. Himachal Pradesh Simla.	17.8
5. Haryana Faridabad.	86.33
6. <i>Tamil Nadu</i> (Madras)	2.1
7. Chandigarh.	6.3

Allotment of Government Quarters to Central Government Employees in States

3930. SHRI VAYALAR RAVI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the names of the States where Government quarters have been provided to the Central Government employees and the number of allotments made to different categories in various States; and

(b) the proposals to meet the increasing demand of the employees to provide them shelter ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) A statement showing the names of the States and the number of residential units in the general pool which stand allotted to Central Government employees in different types is attached.

(b) Within the available resources every effort is being made to provide as many residential units in the general pool at various places as possible. During the Fourth Five Year Plan it is proposed to construct, 4,495 residential units in different types in Maharashtra, Mysore, Tamil Nadu and West Bengal.